

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 45 of 2013 & I.A. No. 70 of 2013

Dated : 21st August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Uttrakhand Power Corporation Ltd. ... Appellant(s)

Versus

**M/s. R.V. Akash Ganga Infrastructure
Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Daleep Dhayani &
Mr. Suraj Singh

Counsel for the Respondent (s): Mr. Tanmaya Aggarwal &
Mr. Shwetank Sailakwal for R-1
Mr. Buddy A. Ranganadhan

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **2nd September, 2013.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member